

Dak Register For Month Starting on 01/10/2021

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
2354/2021	01/10/2021	C. NO. VIII(LAW)HQ/ACE/MISC. CORRES. /13/2021	SAMEER KUMAR JHA, ADDITIONAL COMMISSIONER	Compliance of the Hon CESTAT Order No. 50508/2020 (DB)	DR(J)			
2355/2021	01/10/2021	CESTAT/AHD/ADMN/CIRCULAR/ORDER/NOTICE/2/2013/361	SAANTOSH KUMAR TIWARI, AR	Compliance of HQ Circular No. 01(05)/Circular/CESTAT/2021 dtd 15.09.2021	PA to Registrar			
2356/2021	01/10/2021	F.NO. 01/CESTAT/BANG/SSG	DR/HOO, CESTAT/BANGALORE	Forwarding of details/documents	Administration Section			
2357/2021	01/10/2021	NIL	JYOTI, LDC	Requested for service certificate	Administration Section			
2358/2021	01/10/2021	NIL	RAJU, M(T)	Grant of one day EL on 27.09.2021	Administration Section			
2359/2021	01/10/2021	F.NO. 9(9)/SRM/MTS/CESTAT/ALL	MANAS KUMAR	Office Order reg.	Administration			

1	21	D/-2021	SINHA, AR	Sh. Shri Ram Meena, MTS relieving	n Section			
2360/2021	01/10/2021	NIL	DALIP SINGH PAL, HEAD CLERK	Admission to ICU reg.	Administration Section			
2361/2021	01/10/2021	NIL	JYOTI, LDC	Reg. Medical reimbursement of Rs. 1295/-	Administration Section			
2362/2021	01/10/2021	NIL	JYOTI, LDC	Reg. Medical reimbursement of Rs. 44257/-	Administration Section			
2363/2021	01/10/2021	F.NO. PF/CESTAT/MUM/PJJ/2018/530	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Undue delay in - payment of retirement benefits-reg.	Administration Section			
2364/2021	01/10/2021	F.NO. PF/CESTAT/MUM/PJJ/2018	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Request letter of Sh. P.J.Joseph, Sr. PS (Retd.) for payment of interest upon the various payments made to him-reg.	Administration Section			
2365/2021	01/10/2021	CESTAT/AHD/PER/69/2018/358	SANTOSH KUMAR TIWARI, AR	Forwarding of reply of Sh. Kanhaiya	Administration Section			

				Lal, SPS, CESTAT, Ahmedaba d	n			
2366 /202 1	04/1 0/20 21	NIL	ARPIT JAIN, MTS	Casual Leave application	Admin istratio n Sectio n			
2367 /202 1	04/1 0/20 21	NIL	PARDEEP KUMAR, LDC	Joining at CESTAT, New Delhi for the post of LDC	Admin istratio n Sectio n			
2368 /202 1	04/1 0/20 21	NIL	ARPIT JAIN, MTS	Joining report	Admin istratio n Sectio n			
2369 /202 1	04/1 0/20 21	NIL	SUKHBIR SINGH, MTS	Casual leave application with SLP	Admin istratio n Sectio n			
2370 /202 1	04/1 0/20 21	CESTAT/AHD/PER/70/2018/3 63	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, AHMEDABA D	Request letter for promotion to the post of DR in respect of Santosh Kumar Tiwari, AR, CESTAT, Ahmedaba d	Admin istratio n Sectio n			
2371 /202 1	04/1 0/20 21	F. NO. A- 20(3)/PERS.FILE/SK- LDC/CESTAT/CHE/2016	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwardin g of representat ion of Sh. Sunil Kumar, LSDC	Admin istratio n Sectio n			

2372 /202 1	04/1 0/20 21	F. NO. 01/CESTAT/BANG/VK	DR, CESTAT, BANGALORE	Forwardin g of Joining Report	Admin istratio n Sectio n			
2373 /202 1	04/1 0/20 21	F. NO. 20(1)/MISC.PURCH/CESTAT/ ALLD/2015-PART-IV	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Noting regarding bill for supplying drinking water bottles to CESTAT, Allahabad from October 2020 to August 2021	Admin istratio n Sectio n			
2374 /202 1	04/1 0/20 21	F. NO. CESTAT/MUM/DM/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Relieving Order of Sh. Dharmend er, MTS, CESTAT Mumbai	Admin istratio n Sectio n			
2375 /202 1	04/1 0/20 21	F. NO. 54/COMP/CESTAT/KOL/2000 /254	T.K.SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	Hiring of Technical Manpower	Comp uter Cell			
2376 /202 1	04/1 0/20 21	REF: DFD/14/FOI/SJBO/689	AIR INDIA	Settlement of our invoices/cr edit note	CT Sectio n			
2377 /202 1	04/1 0/20 21	F. NO. 23(33)/POSTING/GR. B, C & D/CESTAT/ADMN./2012 - VOL - III	MUKESH GUPTA, DR, CESTAT, NEW DELHI	Office Order dated 01.10.2021	PA			
2378 /202 1	04/1 0/20 21	NIL	P. K. CHOUDHAR Y, M(J), CESTAT, KOLKATA	Monthly Disposal Statement of Appeals for the	PA			

				month of September 2021				
2379 /2021	05/10/2021	F.NO. 01/CESTAT/BANG/ELECT	N. RAJA, SPS TO M(J)	Reg. Service for electrical repairs	Administration Section			
2380 /2021	05/10/2021	NIL	SEEMA SADANA, SPS	EL from 27 to 29 sept 2021	Administration Section			
2381 /2021	05/10/2021	NIL	TEJO SHRI, STENO GR-II	Leave for child care reg.	Administration Section			
2382 /2021	05/10/2021	NIL	SUBHASHCHANDRA AMIN, UNDER SECRETARY TO GOI	Filing up of vacancies of Registrar in DRAT/ DRTs on deputation basis	Administration Section			
2383 /2021	05/10/2021	NIL	DHARMENDER, MTS	Join the duty as an MTS reg.	Administration Section			
2384 /2021	05/10/2021	NIL	MANAS KUMAR SINHA, AR	Weekly Report of E-hearing	DR(J)			
2385 /2021	05/10/2021	F.NO. 6/17/WEEKLY-STATEMENT/CESTAT/CHD-2020-II	CESTAT, CHANDIGARH	Weekly statement of the matters for E-hearing	DR(J)			
2386 /2021	05/10/2021	NIL	PARMOD KUMAR, PA TO M(T)	reg. attend office on 2 Oct 2021	CT Section			

2387 /2021	05/1 0/20 21	F.NO. 11/05/2021-IFU.III	P.K. JHA, UNDER SECRETARY	Submissio n of Revised Estimates 2021-22 and Budger Estimates for the year 2022- 23	Accou nt Sectio n			
2388 /2021	05/1 0/20 21	NIL	REKHA SHEKHAWA T, STENO-I	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2389 /2021	05/1 0/20 21	NIL	SULEKHA BEEVI C.S, M(J)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2390 /2021	05/1 0/20 21	NIL	DR, SINGLE MEMBER APPEAL BRANCH	E-hearing Cause List of Mr. Anil Choudhary M(J)	PA			
2391 /2021	05/1 0/20 21	NIL	DR, CENTRAL REGISTRY	Cause List for E- hearing of defect cases	PA			
2392 /2021	05/1 0/20 21	NIL	MUKESH GUPTA, DR	Reg. some paper books and appeals are missing in Customs Branch room	DR(J)			
2393 /2021	05/1 0/20	F.NO. CESTAT-AHD/E- HEARING/2020/373	AR, CESTAT, AHMEDABA	Report for E-hearing	DR(J)			

1	21		D	appeal and application for the period w.e.f. 01/09/2021 to 30/09/2021				
2394/2021	05/10/2021	NO. KI/CESTAT-MUM-DELHI/APPEAL/21	KALRA IMPEX	Transfer of Appeal Kalra Impex, Ludhiana Vs. C.C. Mumbai	PA to Registrar			
2395/2021	05/10/2021	CESTAT/AHD/CIRCULAR/ORDER/NOTICE/2/2013/366	SANTOSH KUMAR TIWARI, AR	Compliance of HQ Circular No.)1(05)/Circular/CESTAT/2021 dtd 15.09.2021	PA to Registrar			
2396/2021	05/10/2021	NIL	JOHNSON CHACKO, UDC	Reg. Cl on 05.10.2021	Administration Section			
2397/2021	05/10/2021	F.NO. 23(33)/POSTING/GR. B.C & D/CESTAT/ADMN./2012	MUKESH GUPTA, DR	Office Order	Administration Section			
2398/2021	05/10/2021	NIL	C.B. BAHALKAR, RETIRED SPS, CESTAT, AHMEDABAD	Considering the deputation period for counting regular	Administration Section			
2399/2021	05/10/2021	2104/OFFICERS/AUG 2021 /DGR/EMP-2 (NAC)	KALPANA MISHRA, DD/EMP-3,	No candidate available	Administration			

			MOD, DTE GEN RESETTLEM ENT, WEST BLOCK IV, R K PURAM	for the post of AR	Section			
2400 /202 1	05/1 0/20 21	NIL	RANJU MADHRA, SPS	Reporting for duty	Admin istratio n Sectio n			
2401 /202 1	05/1 0/20 21	CESTAT/AHD/PER/54/2014/3 67	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, AHMEDABA D	Relieving Order of Sh. Pardeep Kumar, LDC, CESTAT, Ahmedaba d	Admin istratio n Sectio n			
2402 /202 1	05/1 0/20 21	F. NO. PF/CESTAT/ADMIN/MUM/S KS/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwardin g of representat ion of Sh. Shashi Kumar Soni, UDC, CESTAT, Mumbai	Admin istratio n Sectio n			
2403 /202 1	05/1 0/20 21	F. NO. 01/CESTAT/BANG/VK	DR, CESTAT, BANGALORE	Forwardin g of joining report	Admin istratio n Sectio n			
2404 /202 1	05/1 0/20 21	F. NO. 01/CESTAT/BANG/VK	DR, CESTAT, BANGALORE	Forwardin g of joining report	Admin istratio n Sectio n			
2405 /202 1	05/1 0/20 21	NO. DRTPU/257	SM ABOOJ, REGISTRAR, DEBTS RECOVERY	Forwardin g application of Sh. DK	Admin istratio n Sectio			

			TRIBUNAL	Varma, Recovery Officer for refixation of pay	n			
2406 /202 1	05/1 0/20 21	NIL	N. RAJA, SPS	Monthly Disposal Statement for the month of September 2021 in respect of Sh. P. Dinesha, Member (Judicial), CESTAT, Chennai	PA			
2407 /202 1	05/1 0/20 21	NIL	AJAY SHARMA, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for the month of September 2021 in respect of Sh. Ajay Sharma, Member (Judicial), CESTAT, Mumbai	PA			
2408 /202 1	05/1 0/20 21	NIL	C. J. MATHEW, MEMBER (TECHNICAL) , CESTAT, MUMBAI	Monthly Disposal Statement for the month of September 2021	PA			
2409 /202 1	05/1 0/20 21	F. NO. CESTAT/ADMIN/MUM/EST ATE MANAGER/2006/523	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Visiting Air India Building regarding new office	Admin istratio n Sectio n			

					premises for CESTAT, Mumbai on rental basis			
2410/2021	05/10/2021	NIL		PARMOD KUMAR, STENO GR. I	Casual Leave application with SLP	Administration Section		
2411/2021	05/10/2021	NIL		AJAY SHARMA, M(J), CESTAT, MUMBAI	CL application	Administration Section		
2412/2021	05/10/2021	NIL		S.S. GARG, EX-MEMBER(J), BENGALURU	Request for issue of Service Certificate/ Character & Antecedents Certificate	Administration Section		
2413/2021	05/10/2021	F. NO. CESTAT-AHD/JUD/01/07/374		AR, CESTAT, AHMEDABAD	Statement pendency, institution and disposal of appeals and stay applications	DR(J)		
2414/2021	05/10/2021	D. NO. 36582/2008/XVI/XIII		ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 4184 of 2009 with others	DR(J)		
2415/2021	05/10/2021	NIL		DR. S. K. PATI, M(J), CESTAT, MUMBAI	Request for permission to conduct e-hearing	PA to Registrar		

					from residence office for two days on 30.09.2021 and 01.10.2021				
2416 /2021	05/10/2021	CESTAT/AHM/M(J)/DISPOSAL 2021/377	SPS TO M(J), CESTAT, AHMEDABAD	Disposal Statement for the month of September 2021	PA				
2417 /2021	05/10/2021	NIL	ASHOK JINDAL, M(J), CESTAT, CHANDIGARH	Monthly Disposal Statement for the month of September 2021	PA				
2418 /2021	07/10/2021	CESTAT/AHD/COM/07/2020/370	SANTOSH KUMAR TIWARI, AR	To retain the old and used laptop in r/o Hon Sh Ramesh Nair, M(J)	Computer Cell				
2419 /2021	07/10/2021	F.NO. 33/CESTAT/BANG/OSP	CESTAT, BANGALORE	Sanction amount for OSP, Rent, Water, VS	Administration Section				
2420 /2021	07/10/2021	NIL	MUKESH GUPTA, DR	Cancellation of Tour Order of Registrar Sir reg.	PA				
2421 /2021	07/10/2021	NIL	P. ANJANI KUMAR M(T)	Monthly Disposal Statement of Appeal of Sept 2021	PA				

2422 /202 1	07/1 0/20 21	CESTAT/AHM/M(J)/DISPOS AL 2021/377	SPS TO HON M(J)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2423 /202 1	07/1 0/20 21	NIL	ASHOK JINDAL, MEMBER(J)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2424 /202 1	07/1 0/20 21	CESTAT/AHM/M(J)/DISPOS AL 2021/377	SPS TO HON M(J)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2425 /202 1	07/1 0/20 21	NIL	RAJU, CESTAT AHMEDABA D M(T)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2426 /202 1	07/1 0/20 21	NIL	SANJIV SRIVASTAV A, MEMBER(T)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2427 /202 1	07/1 0/20 21	F.NO. 21/CESTAT/HYD/M- STAT/15/153	DR, CESYAT, HYDERABA D	Monthly statement for the month of Sept 2021	DR(J)			
2428 /202 1	07/1 0/20 21	F.NO.01/CESTAT/BANG/ELE CT	CESTAT, BANGALORE	Sanction amount for electricity bills	Admin istratio n Sectio n			
2429 /202 1	07/1 0/20 21	F.NO. 40(1)/OUT SOURCE/DEO/CESTAT/2016	CESTAT, ALLAHABA D	Sanctioned amount for outsource DEO	Admin istratio n Sectio			

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2430 /2021	07/1 0/20 21	F.NO. 39(1)/OUT SOURCE/ MTS/CESTAT/2016	CESTAT, ALLAHABAD	Sanction amount for out source MTS	Admin istratio n Sectio n			
2431 /2021	07/1 0/20 21	F.NO. 25(1)/FM?CESTAT/ALLD/2015	CESTAT, ALLAHABAD	Saantioned amount for SPA Booking charges	Admin istratio n Sectio n			
2432 /2021	07/1 0/20 21	F.NO. 16(1)/ACCO&GH/CESTAT/A LLD/2015-PART-II	CESTAT, ALLAHABAD	Sanctioned amount of electricity bill	Admin istratio n Sectio n			
2433 /2021	07/1 0/20 21	F.NO. 10/2/2021-P&P-II	M. MRINAL, UNDER SECRETARY TO GOI	Reporting of vacancies of Junior Hindi Translator, Junior translator and Senior Hindi Translator Examinati on	Admin istratio n Sectio n			
2434 /2021	07/1 0/20 21	F.NO. 23(33)/POSTING/GR. B.C & D/CESTAT/ADMN.12- VOL.III	MUKESH GUPTA, DR	Office Order dtd 6.10.2021	PA			
2435 /2021	07/1 0/20 21	NIL	P.DINESHA, M(J)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2436 /2021	07/1 0/20 21	NIL	P.V. SUBBA RAO, M(T)	Monthly Disposal Statement of Appeal of Sept 2021	PA			

2437 /202 1	08/1 0/20 21	NIL	SPS TO HON PRESIDENT, CESTAT	sanction a sum of Rs. 2500/- for meeting out of expenses	Accou nt Sectio n			
2438 /202 1	08/1 0/20 21	CESTAT/MUM/ACCOUNTS/ 543	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwardin g of RE 2021-22 and BE 2022-23	Accou nt Sectio n			
2439 /202 1	08/1 0/20 21	F.NO. CESTAT- AHD/JUD/01/07/374	AR, CESTAT, AHMEDABA D	Statement pendency and disposa; of appeals and stay application	DR(J)			
2440 /202 1	08/1 0/20 21	F.NO. CESTAT-AHD/E- HEARING/2020/373	AR, CESTAT, AHMEDABA D	E-Hearing report w.e.f. 01/09/2021 to 30/09/2021	DR(J)			
2441 /202 1	08/1 0/20 21	F.NO. 32644/2017/SEC-XVII- A	AR, SUPREME COURT OF INDIA	Civil Appeal No. 20876 of 2017	DR(J)			
2442 /202 1	08/1 0/20 21	F.NO. D-6(1)/E- HEARING/CESTAT/CHE/202 0	AR, CESTAT CHENNAI	Monthly Report of List of E- hearing cases	DR(J)			
2443 /202 1	08/1 0/20 21	NIL	DR, CESTAT, CHANDIGAR H	Monthly report of Sept 2021	DR(J)			
2444 /202 1	08/1 0/20 21	CESTAT/AHD/COM/07/2020/ 370	SANTOSH KUMAR TIWARI, AR	To retain the old and used laptop in r/o Hon Sh Ramesh Nair, M(J)	Comp uter Cell			

2445 /2021	08/10/2021	F.NO. PF/CESTAT/MUM/ADMN/AJ	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Intimation for various exams and provide NOC	Admin istratio n Sectio n			
2446 /2021	08/10/2021	F.NO. 4/6/PERS/JITENDER/MTS/CH D-2018	KRIPA SHANKAR, DR, CHANDIGAR H	Office Order dtd 17/09/2021	Admin istratio n Sectio n			
2447 /2021	08/10/2021	NIL	MANWAR SINGH, UDC	Reg. Leave	Admin istratio n Sectio n			
2448 /2021	08/10/2021	CESTAT/AHD/PER/54/2014/3 72	SANTOSH KUMAR TIWARI, AR	Forwardin g of service of Sh Pradeep Kumar, LDC, CESTAT, Ahmedaba d	Admin istratio n Sectio n			
2449 /2021	08/10/2021	F.NO. 3/5/MISC/ADMN-2017- II	CESTAT, CHANDIGAR H	Relieving order of 3 MTS	Admin istratio n Sectio n			
2450 /2021	08/10/2021	NIL	TAXMANN	Library Book	Librar y			
2451 /2021	08/10/2021	NIL	S.K.MOHANT Y M(J)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2452 /2021	11/10/2021	NIL	ATIN SHARMA, MTS	Reg. leave application	Admin istratio n Sectio n			

2453 /2021	11/1 0/20 21	NIL	SWAPNIL TIWARI, AR	Leave reg.	Admin istratio n Sectio n			
2454 /2021	11/1 0/20 21	F.NO. 4/6/PERS./JITENDER/MTS/S HD-2018	KRIPA SHANKAR, DR, CHANDIGAR H	Office Order dtd 17/09/2021	Admin istratio n Sectio n			
2455 /2021	11/1 0/20 21	F.NO. 4/8/PERS./ROHIT/MTS/CHD- 2018	KRIPA SHANKAR, DR, CHANDIGAR H	Office Order dtd 17/09/2021	Admin istratio n Sectio n			
2456 /2021	11/1 0/20 21	F.NO. 4/9/PERS./ASHISH/MTS/CHD -2018	KRIPA SHANKAR, DR, CHANDIGAR H	Office Order dtd 17/09/2021	Admin istratio n Sectio n			
2457 /2021	11/1 0/20 21	NIL	MUKESH GUPTA, DR	Office Order dtd 6.10.2021	Admin istratio n Sectio n			
2458 /2021	11/1 0/20 21	F.NO.- III/(20)27/ACCTTS/VIG.LETT ER/13-14/PT./2664	S.B. DESHMUKH, AC, CGST & CEX, AURANGAB AD	Disbursem ent of reward to the department officers - reg.	Admin istratio n Sectio n			
2459 /2021	11/1 0/20 21	F.NO. PF/CESTAT/MUM/ADMN/VF G/558	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Intimation for various exams and provide NOC if required	Admin istratio n Sectio n			
2460 /2021	11/1 0/20 21	F.NO. A-50050/165/2018- AD.IC (CESTAT)	S.BHOWMIC K, UNDER SECRETARY TO GOI	Renewal of Lease agreement for CESTAT, Chandigar	Admin istratio n Sectio n			

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2461 /2021	11/1 0/20 21	NIL		BINEESH KUMAR, K.S, REGISTRAR	For prior intimation or seeking previous sanction for immovable porperty	Admin istratio n Sectio n		
2462 /2021	11/1 0/20 21	NIL		ASSITANT/D EPUTY REGISTRAR, CESTAT, MUMBAI	Submissio n of monthly statement for the month of Sept 2021	DR(J)		
2463 /2021	11/1 0/20 21	NIL		DR, CESTAT, CHENNAI	Statement pendency and disposal; of appeals and stay application	DR(J)		
2464 /2021	11/1 0/20 21	C.NO. GST/SOUTH/REVIEW/CEST AT/MISC./212/2020-21		KUMAR SATYAM, GST, SOUTH DELHI	ST Appeal No. ST/51044/ 2021- CU(DB)	DR(J)		
2465 /2021	11/1 0/20 21	C.NO.: VIII/ICD/TKD/6/ADJ/PR. COMMR./09/2019/ 20082		VANDANA K. JAIN	Clarificatio n sought in the matter of M/s. Wide Impex Vs Pr. Commissio ner of Customs. ICD, TKD, New Delhi	DR(J)		
2466 /2021	11/1 0/20 21	F.NO. 07/STAT/CESTAT/KOL/09/26 6		DR, CESTAT, KOLKATA	Report for E-hearing application sept 2021	DR(J)		

2467 /2021	11/1 0/20 21	F.NO. 17(1)/MS/CESTAT/ALD/2018- 19	MANAS KUMAR SINHA, AR	Bench wise disposal of cases during month of Sept 2021	DR(J)			
2468 /2021	11/1 0/20 21	F.NO. 17(1) /MS/CESTAT/ALD/2018-19	MANAS KUMAR SINHA, AR	Pendency of Single Member Bench cases	DR(J)			
2469 /2021	11/1 0/20 21	F.NO. 01/CESTAT/BAND/RR	DR, CESTAT, BANGALORE	Monthly Report of E-hearing for Sept 2021	DR(J)			
2470 /2021	11/1 0/20 21	NIL	DR, CESTAT, BANGALORE	Statement pendency and dispos; of appeals and stay application	DR(J)			
2471 /2021	11/1 0/20 21	NIL	PRIYADARS HI MANISH, ADVOCATE	Appeal bearing No. C/50765/2 021- CU(DB)	DR(J)			
2472 /2021	11/1 0/20 21	NIL	SANTOSH KUMAR TIWARI, AR	E-hearing through Jitsi Meet	Comp uter Cell			
2473 /2021	11/1 0/20 21	NIL	RAJU, M(T), CESTAT, AHMEDABA D	Change of Laptop	Comp uter Cell			
2474 /2021	11/1 0/20 21	NIL	SPS, CESTAT	Bill period 04/10/2021 - 03/11/2021 of Rs. 1,199	Accou nt Sectio n			

2475 /202 1	11/1 0/20 21	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Constitutio n of Larger Bench in Appeal No. C/86344/2 013	PA to Regist rar			
2476 /202 1	11/1 0/20 21	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Constitutio n of Larger Bench in Appeal No. C/85110/2 013	PA to Regist rar			
2477 /202 1	11/1 0/20 21	F.NO. C/20239/2020	V.P. PANDEY, DR/H.O.O	Transfer of Custom Appeal No. C/20239/2 020	PA to Regist rar			
2478 /202 1	11/1 0/20 21	NIL	DR/AR, CENTRAL REGISTRY	Supplemen t E-hearing cause list dtd 11/10/2021	PA			
2479 /202 1	11/1 0/20 21	NIL	DR/AR, CENTRAL REGISTRY	Cause list for E- hearing of defect cases dtd 11/10/2021	PA			
2480 /202 1	11/1 0/20 21	NIL	ANIL CHOUDHAR Y MEMBER (J)	Monthly Disposal Statement of Appeal of Sept 2021	PA			
2481 /202 1	11/1 0/20 21	NIL	AR, CESTAT, ALLAHABA D	Appeal No ST/7053/2 018 & ST/70592/ 2018	PA to Regist rar			
2482 /202	11/1 0/20	NIL	MANAS KUMAR	Weekly Report of	DR(J)			

1	21		SINHA, AR	E-hearing dtd 08.10.2021				
2483 /202 1	11/1 0/20 21	F.NO. 19-1/2-19-SU-I	JITIN BANSAL, DIRECTOR	Office Memo	CT Section			
2484 /202 1	11/1 0/20 21	NIL	ANKUR DAHIYA	Seeking extension in date of joining in CESTAT	Admin istratio n Section			
2485 /202 1	11/1 0/20 21	NIL	S.K.PATI, M(J)	Prayer for garnt of 3 days medical leave from 04.10.21 to 6.10.21	Admin istratio n Section			
2486 /202 1	11/1 0/20 21	NIL	P.K.CHOUDH ARY, MEMBER(J)	CL, RH with station leaving permission	Admin istratio n Section			
2487 /202 1	13/1 0/20 21	F.NO. CESTAT/ADMIN/MUM/JUBI LIANT/2006	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwardin g of hearing notice in the matter of Jubilant Enterprises Pvt. Ltd Vs Union of India	Admin istratio n Section			
2488 /202 1	13/1 0/20 21	NIL	BIJENDER KUMAR, LDC, CESTAT HYDERABA D	Request for transfer from Hyderabad to New Delhi	Admin istratio n Section			
2489 /202 1	13/1 0/20 21	F.NO. 34/PERSON/CEGAT/CAL/200 0/271	DR, CESTAT, KOLKATA	Reg. CGEGIS Bill furnish in r/o S.K.	Admin istratio n Section			

					Verma			
2490 1	13/1 /202 0/20 21	NIL		RACHNA GUPTA, M(J)	Joining Report after availing 12 days EL	Admin istratio n Sectio n		
2491 1	13/1 /202 0/20 21	NIL		SATPAL SINGH, MTS	Joining Report after availing 5 days EL	Admin istratio n Sectio n		
2492 1	13/1 /202 0/20 21	NIL		ROHIT KUMARR SHUKLA, DR, CESTAT, MUMBAI	Leave application of Sh Srivastava, M(T)	Admin istratio n Sectio n		
2493 1	13/1 /202 0/20 21	NIL		MOHIT YADAV, LDC	Medical Reimburse ment claim	Admin istratio n Sectio n		
2494 1	13/1 /202 0/20 21	NIL		LAKHWINDE R DHULL, UDC	One day Leave reg.	Admin istratio n Sectio n		
2495 1	13/1 /202 0/20 21	NIL		SUSHMA RANI, MTS	2 days Leave reg.	Admin istratio n Sectio n		
2496 1	13/1 /202 0/20 21	NIL		ANJANI	Reg. Leave	Admin istratio n Sectio n		
2497 1	13/1 /202 0/20 21	NIL		MANAS KUMAR SINHA, AR	Forwardin g of intimation regarding various post of Sh. Nihal	Admin istratio n Sectio n		

				Singh, Steno-1				
2498 /202 1	13/1 0/20 21	F. NO. 4(2)/PF/LKS/STENO- II/CESTAT/ALD/2017	MANAS KUMAR SINHA, AR, CESTAT, ALLAHABA D	Forwardin g of intimation of Sh. Lavlesh Kumar Singh, Steno - I	Admin istratio n Sectio n			
2499 /202 1	13/1 0/20 21	F. NO. A- 19(2)/PERS.FILE/MS- DR/CHE/2021	MOHINDER SINGH, DR, CESTAT, CHENNAI	Filling up of vacancies of Registrar in Debt Recovery Appellate Tribunal (DRAT)/D ebts Recovery Tribunal on deputation basis	Admin istratio n Sectio n			
2500 /202 1	13/1 0/20 21	F. NO. 10/CEGAT/MAS/1998- VOL-II	G. SHRIDHAR, SPS, CESTAT, CHENNAI	Forwardin g of representat ion by Shri V. Kumar, SCD	Admin istratio n Sectio n			
2501 /202 1	13/1 0/20 21	NIL	ANKUR DAHIYA, COURT MASTER (SELECTED)	Applicatio n seeking extension in the date of joining	Admin istratio n Sectio n			
2502 /202 1	13/1 0/20 21	F. NO.A-20(1)/PERS.FILE/LJ- MTS/CESTAT/CHE/2021	BALASUBRA MANI S., AR, CESTAT, CHENNAI	Forwardin g of representat ion of Sh. L John, MTS	Admin istratio n Sectio n			
2503	13/1	NIL	SUDARSHAN	Office	DR(J)			

2501	13/10/2021		SHARMA, DEPUTY FOREST CUSTODIAN, TIGER PROJECT, SARISKA	Order				
2504	13/10/2021	F. NO. CESTAT/LEAVE FILE/RR/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Request letter of Sh. Rahul Raj, MTS, CESTAT, Mumbai for transfer to Kolkata or Allahabad or New Delhi	Administration Section			
2505	13/10/2021	NIL	SUSHMA RANI PAL	Joining Report	Administration Section			
2506	13/10/2021	FILE NO. CESTAT/AHD/M(J)/381	RAMESH NAIR, M(J), CESTAT, AHMEDABAD	Station Leave Permission	Administration Section			
2507	13/10/2021	NIL	SEEMA SADANA, SPS	RH application	Administration Section			
2508	13/10/2021	NIL	SANJIV SRIVASTAVA, M(T)	EL application	Administration Section			
2509	13/10/2021	NIL	MS. MALHOTRA AND OTHERS	Permission for using the premises in parking	CT Section			

				area below Customs building near Block 2 RK puram				
2510/2021	13/10/2021	NIL		AIR INDIA	Settlement of our invoices/cr edit note	CT Section		
2511/2021	13/10/2021	NIL		DR, CESTAT, HYDERABAD	Weekly return of e hearing mails for the period of 01.10.21 to 08.10.21	DR(J)		
2512/2021	13/10/2021	F. NO. 7(STAT)CESTAT/CAL/06/277		DR, CESTAT, KOLKATA	Institution, disposal and pendency etc. for the month of September 2021	DR(J)		
2513/2021	13/10/2021	F. NO. D-6(1)/E-HEARING/CESTAT/CHE/2020		AR, CESTAT, CHENNAI	Monthly report of list of e-hearing cases	DR(J)		
2514/2021	13/10/2021	NIL		RAJESH CHIBBER ADVOCATE	filing of Vakalatna ma and case law in appeal	DR(J)		
2515/2021	13/10/2021	F. NO. IV(16)493/MAK/REFUND/KATNI/19-20/330		RAMAVATAR MEENA, ASSTT COMMISSIONER, CGST & CE, KATNI DIVISION	filing of an appeal before CESTAT in the case of M/s. MAK Engineerin	DR(J)		

				g, Umaria, M.P.				
2516 /2021	13/1 0/20 21	NO. 24(3)/E-COORD/2018	SUNITA SAXENA US (E-COORD)	Office Memorand um	Comp uter Cell			
2517 /2021	13/1 0/20 21	NIL	RAJU, MEMBER(T), CESTAT, AHMEDABA D	Change of laptop	Comp uter Cell			
2518 /2021	13/1 0/20 21	CESTAT/AHD/COM/07/2020/ 385	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, AHMEDABA D	E-hearing through Jitsi Meet	Comp uter Cell			
2519 /2021	13/1 0/20 21	CESTAT/AHD/A.R./02/2015/3 83	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, AHMEDABA D	E-hearing through Jitsi Meet website	Comp uter Cell			
2520 /2021	13/1 0/20 21	NIL	SUPREME COURT OF INDIA	Special Leave Petition (Civil) No. 12635- 12636 of 2021	PA to Regist rar			
2521 /2021	13/1 0/20 21	FILE NO. 13(1)/T&I/CESTAT/ALLAHA BAD/2015-PART-II	AR, CESTAT, ALLAHABA D	Telephone bill from BSNL for the month of September 2021	Admin istratio n Sectio n			
2522 /2021	13/1 0/20 21	NIL	J.K.GOLAY, SPS	CORREC TION IN THE APPEAL	PA to Regist rar			

					UPLOADED				
2523 /2021	13/1 0/20 21	NIL		GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for deletion of uploaded order from the website	PA to Registrar			
2524 /2021	13/1 0/20 21	NIL		GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for deletion of uploaded order	PA to Registrar			
2525 /2021	13/1 0/20 21	NIL		GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for deletion of uploaded order	PA to Registrar			
2526 /2021	13/1 0/20 21	NIL		GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2527 /2021	13/1 0/20 21	NIL		GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2528 /2021	13/1 0/20 21	NIL		GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2529 /2021	13/1 0/20 21	NIL		GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2530 /2021	13/1 0/20 21	NIL		GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\				

2531 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2532 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2533 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2534 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2535 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2536 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2537 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2538 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2539 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT,	Permission for dleltion of				

			CHANDIGAR H	\\\\\\\\\\\\\\\\\\\\				
2540 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\				
2541 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\				
2542 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\				
2543 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\				
2544 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\				
2545 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\				
2546 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\				
2547 /202 1	13/1 0/20 21	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\				
2548	13/1	NIL	GOVIND, PA	Permission				

/2021	0/2021		TO M(J), CESTAT, CHANDIGAR H	for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2549 /2021	13/1 0/2021	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2550 /2021	13/1 0/2021	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2551 /2021	13/1 0/2021	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2552 /2021	13/1 0/2021	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2553 /2021	13/1 0/2021	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2554 /2021	13/1 0/2021	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2555 /2021	13/1 0/2021	NIL	GOVIND, PA TO M(J), CESTAT, CHANDIGAR H	Permission for dleltion of \\\\\\\\\\\\\\\\\\\\\\\\\\\\				
2556 /2021	13/1 0/2021	F. NO. E/87084/2019/570	ROHIT KUMAR SHUKLA, DR, CESTAT,	DOO	PA to Regist rar			

			MUMBAI					
2557 /202 1	13/1 0/20 21	NIL	P.ANJANI KUMAR, M(T)	Consolidat ed monthly disposal statement for September 2021	PA			
2558 /202 1	13/1 0/20 21	CESTAT/AHM/MT/2021/380	PA TO MEMBER (TECHNICAL)	disposal Statement for September 2021	PA			
2559 /202 1	13/1 0/20 21	NIL	DR. S.K. PATI, M(J), CESTAT, MUMBAI	Monthly disposal statement for September 2021	PA			
2560 /202 1	13/1 0/20 21	NIL	SHOBHA RAJESH, STENO-II	disposal staement for September 2021 in respect of Sh. P.	PA			
2561 /202 1	13/1 0/20 21	NIL	TAXMANN	Corporate Profession al Today	Librar y			
2562 /202 1	13/1 0/20 21	NIL	CESTAT KOLKATA	EW439916 329IN, EW439908 132IN and EW439916 289IN	DR(J)			
2563 /202 1	14/1 0/20 21	D. NO. 18755/2015/SEC-XVII- A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 3804 of 2017 in AN 2927 of 2012 in FO 51290 of 2014	DR(J)			

2564 /202 1	14/1 0/20 21	NIL	DURGA SRI RAGAVEND RA ENGINEERIN G SERVICES	Extension of date	DR(J)			
2565 /202 1	14/1 0/20 21	NIL	PRAJWAL ENTERPRISE S	Extension of date	DR(J)			
2566 /202 1	14/1 0/20 21	36-2/80-LAW/696	PURNIMA ARORA, US(L), CSIR, ANUSANDH AN BHAWAN, RAFI MARG, NEW DELHI - 1	service of notices from CAT Benches, High Court etc.	DR(J)			
2567 /202 1	14/1 0/20 21	F. NO. 23/ESTT/CESTAT/KOL/98/28 6	T. K. SARKAR, DY REGISTRAR, CESTAT, KOLKATA	Forwardin g of files for hearing on 25.10.2021 (Afternoon) by Mr. P. V. Subba Rao, Member (Technical)	DR(J)			
2568 /202 1	14/1 0/20 21	NO. 11/04/2021-IFU-III	P. K. JHA, US(IFU-III), DEPTT OF REVENUE, M/O FINANCE, GOI	Office Memorand um dated 12.10.2021	Accou nt Sectio n			
2569 /202 1	14/1 0/20 21	NIL	PARMOD KUMAR, STENO GR. I	Permission to attend office on 16.10.21 and grant for conveyanc e charges	Accou nt Sectio n			

2570 /2021	14/1 0/20 21	NIL	L.P. PANT (SR. P.S)	Entitlement of purchase of office bag	CT Section			
2571 /2021	14/1 0/20 21	NIL	ATIN SHARMA, MTS	CL application	Administration Section			
2572 /2021	14/1 0/20 21	NIL	HEERALAL, TWD	CL Application	Administration Section			
2573 /2021	14/1 0/20 21	NIL	PARMOD KUMAR, STENO GR. I	Voucher for reimbursement of conveyance charges	Administration Section			
2574 /2021	14/1 0/20 21	NIL	L.P. PANT (SR. P.S)	CL Application	Administration Section			
2575 /2021	14/1 0/20 21	NIL	CHANDERKANTA, SPS	CL Application	Administration Section			
2576 /2021	14/1 0/20 21	F. NO. 01/CESTAT/BANG/BNPL	DR, CESTAT, BANGALORE	BNPL Invoice bill for speed post charges for September 2021	Administration Section			
2577 /2021	14/1 0/20 21	F. NO. 29/CESTAT/BANG/TELE	DR, CESTAT, BANGALORE	Telephone bill from BSNL including broad band charges for	Administration Section			

					the month of September 2021				
2578 /2021	14/1 0/20 21	NIL		SANJAI, CT	CL Application	Administration Section			
2579 /2021	14/1 0/20 21	NIL		MANWAR SINGH, CT SECTION	Leave application	Administration Section			
2580 /2021	14/1 0/20 21	F. NO. 23(34)/POSTING/SPS-PA/CESTAT/ADMN./2012-VOL-III		MUKESH GUPTA, DEPUTY REGISTRAR, CESTAT, NEW DELHI	Office Order dated 13.10.2021	PA to Registrar			
2581 /2021	14/1 0/20 21	NIL		SUNIL KUMAR, LDC	Joining Report	Administration Section			
2582 /2021	14/1 0/20 21	NIL		SANJAI, CT	CL Application	Administration Section			
2583 /2021	14/1 0/20 21	F. NO. 01/CESTAT/BANG/ADMN.		DR, CESTAT, BANGALORE	Appointment of Local Purchase Committee Member	Administration Section			
2584 /2021	14/1 0/20 21	NIL		P. ANJANI KUMAR, M(T)	CL Application	Administration Section	Accounts Office		
2585 /2021	14/1 0/20 21	CESTAT/AHD/PER/45/2013/392		SANTOSH KUMAR TIWARI,	Intimation or seeking noting the	Administration			

			ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	transaction under Rule 18(2) of the CCS(Conduct) Rules for Immovable Property of Sh. Shishir Kumar Thakur, UDC, CESTAT, Ahmedabad	Section			
2586 /2021	14/1 0/20 21	NIL	DR, CENTRAL REGISTRY, NEW DELHI	Central Registry Cause List for E-hearing of defect cases	PA			
2587 /2021	14/1 0/20 21	NIL	CENTRAL REGISTRY, NEW DELHI	E-hearing of defect cases on 20.10.21	PA			
2588 /2021	14/1 0/20 21	NIL	CENTRAL REGISTRY, NEW DELHI	Cause list for E-hearing of defect matters	PA			
2589 /2021	14/1 0/20 21	NIL	CENTRAL REGISTRY, NEW DELHI	Cause list for E-hearing of defect matters	PA			
2590 /2021	18/1 0/20 21	C.NO. VIII-6(A)950/IMP/ICD-KKU/JPR/2010/834	SUBH AGARWAL	Present status of Appeal No. C/567/2011-Cus in the matter	DR(J)			

				of M/s Ayyan Energy Resources Pvt. Ltd.				
2591 /202 1	18/1 0/20 21	CESTAT/AHD/ESTT/21/2018/ 400	SANTOSH KUMAR TIWARI, AR	Compliance report regarding mandatory use of MTNL/BSNL services	Computer Cell			
2592 /202 1	18/1 0/20 21	NIL	ANIL CHOUDHARY MEMBER (J)	Reg. leave	Administration Section			
2593 /202 1	18/1 0/20 21	F.NO. E.30011/4/2021-HINDI-4-DOR	PREETI SALAR	Hindi report reg.	Administration Section			
2594 /202 1	18/1 0/20 21	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Leave of Sh Sanjiv Srivastava, H(T)	Administration Section			
2595 /202 1	18/1 0/20 21	CESTAT/AHD/PER/45/2013/392	SANTOSH KUMAR TIWARI, AR	Intimation or seeking noting the transaction under Rule 18(2) of the CCS rules for immovable property of Sh Shishir Kumar Thakur, UDC, CESTAT	Administration Section			
2596	18/1	F.NO. 01/CESTAT/BANG/JK	DR/HOO,	Forwardin	Admin			

2597	18/10/2021	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Constitution of Larger Bench, Appeal No. C/86058/2016-Mum	PA to Registrar			
2598	18/10/2021	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Constitution of Larger Bench in Appeal No. ST/87510/2018	PA to Registrar			
2599	18/10/2021	NIL	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Constitution of Larger Bench in appeal No. ST/88150/2018 and ST?88151/20218	PA to Registrar			
2600	18/10/2021	NIL	DR, SM APPEAL BRANCH	E-hearing Cause List	PA			
2601	18/10/2021	NIL	SHENAJ BANO, STENO II	Correction in the uploaded appeal	PA to Registrar			
2602	18/10/2021	NIL	SWAPNA A. NAIR, HEAD CLERK	Joining Report	Administration Section			
2603	18/10/2021	NIL	SWAPNA A. NAIR, HEAD CLERK	Leave application regarding	Administration Section			
2601	18/10/2021		CESTAT/BANGALORE	g of joining report	Administration Section			

2604 /2021	18/1 0/20 21	NIL	MANOJ KUMAR MTS	Verificatio n certificate for nomination form for participatio n in CGRWA election	Admin istratio n Sectio n			
2605 /2021	18/1 0/20 21	NIL	DOROTHY JOSEPH, STENO GR. I	Casual Leave application	Admin istratio n Sectio n			
2606 /2021	18/1 0/20 21	CESTAT/AHD/PER/70/2018/3 99	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, AHMEDABA D	Forwardin g of application to the post of DR in Central University of Haryana, Mahenderg arh on direct recruitmen t basis	Admin istratio n Sectio n			
2607 /2021	18/1 0/20 21	F. NO. 01/CESTAT/BANG/ADMN.	DR, CESTAT, BANGALORE	Appointme nt of local purchase committee (LPC) Member	Admin istratio n Sectio n			
2608 /2021	18/1 0/20 21	FILE NO. CESTAT/AHD/PER/66/2021/3 89	RAJU, MEMBER(T), CESTAT, AHMEDABA D	Earned Leave with SLP regarding	Admin istratio n Sectio n			
2609 /2021	18/1 0/20 21	NIL	RANJU MADHRA, SPS	Casual Leave application	Admin istratio n Sectio			

					n			
2610 /202 1	18/1 0/20 21	NIL	RAKSHA SAHU, UDC	Earned Leave regarding	Admin istratio n Sectio n			
2611 /202 1	18/1 0/20 21	F. NO. CESTAT/MUM/ADMIN/OFFI CE STRENGTH/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Filling of vacant posts at CESTAT, Mumbai	Admin istratio n Sectio n			
2612 /202 1	18/1 0/20 21	F. NO. CESTAT/ADMIN/MUM/JUBI LIANT/2006	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwardin g of hearing notice and copy of the Revision application No. Revision/1 09/2021 in the matter of Jubilant Enterprises Pvt. Ltd. vs. Union of India reg.	Admin istratio n Sectio n			
2613 /202 1	18/1 0/20 21	C. NO. VIII/ICD/TKD/6/ADJ./COMM R/65/2013/20540	DY. COMMISSIO NER OF CUSTOMS(A DJUDICATIO N), ICD IMPORT, TKD, NEW DELHI	Clarificatio n sought in the matter of Anuj Jain Vs. Principal Commissi oner of Customs (Import) Customs Appeal Defect No. DF/50015/ 21/DB reg.	DR(J)			
2614	18/1	CESTAT/AHD/ESTT/21/2018/	SANTOSH	Complianc	Comp			

2614	20/2021	400	KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	e report regarding mandatory use of MTNL/BSNL services reg.	Inter Cell			
2615	18/10/2021	NIL	S. K. MOHANTY, MEMBER (JUDICIAL), CESTAT, MUMBAI	Monthly Disposal Statement for the month of September 2021	PA			
2616	22/10/2021	F.NO.6/17/WEEKLY-STATEMENT/CESTAT/CHD-2020-II	DR, CESTAT, CHANDIGARH	Weekly statement of the matter for E-hearing from 8.10.21 to 14.10.21	DR(J)			
2617	22/10/2021	NIL	MANAS KUMAR SINHA, AR, ALLAHABAD	Weekly Report of E-hearing	DR(J)			
2618	22/10/2021	NIL	MANAS KUMAR SINHA, AR, ALLAHABAD	Monthly Disposal Statement of Sept 2021	DR(J)			
2619	22/10/2021	F.NO. 1/CESTAT/BANG/MISC.	CESTAT, BANGALORE	Sanctioned amount for miscellaneous expenditure	Administration Section			
2620	22/10/2021	CESTAT/AHMD/MJ(PERS)/397	RAMESH NAIR, M(J)	Details of investment of more than Rs.1lakh	Administration Section			

2621 /2021	22/1 0/20 21	NIL	C J MATHEW, M(T)	CL on 8.10.21	Admin istratio n Sectio n			
2622 /2021	22/1 0/20 21	F.NO. A-20()/PERS.FILE/SK- LDC/CHE/2016	BALASUBRA MANI S, AR	Relieving order of Sunil Kumar, LDC	Admin istratio n Sectio n			
2623 /2021	22/1 0/20 21	NIL	AWADESH MEENA, MTS	Reg. Duty	Admin istratio n Sectio n			
2624 /2021	22/1 0/20 21	F.NO. PF/CESTAT/MUM/ADMN/HP	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Request for extension of leave of Mrs. Harshita pandey, AR	Admin istratio n Sectio n			
2625 /2021	22/1 0/20 21	NIL	P.K.CHOUDH ARY, MEMBER(J)	CL and RH for avail LTC	Admin istratio n Sectio n			
2626 /2021	22/1 0/20 21	NIL	REKHA SHEKHAWA T, STENO-I	CL on 21.10.21	Admin istratio n Sectio n			
2627 /2021	22/1 0/20 21	F.NO. 01(05)/CIRCULAR/CESTAT/2 017	P.V. SUBBA RAO, M(T)	ST Appeal No. 52540 of 2016	PA to Regist rar			
2628 /2021	22/1 0/20 21	NIL	TAXMANN	Library Book	Librar y			
2629 /2021	22/1 0/20 21	EW439930630IN	CESTAT, KOLKATA	Appeal Files	DR(J)			
2630	25/1	NIL	SPS TO HON	Reg.	Accou			

2631	0/20 21		PRESIDENT, CESTAT	billing of Railtel	nt Sectio n			
2631	25/1 0/20 21	NIL	SWAPNIL TIWARI, AR	Request for provisional pay	Accou nt Sectio n			
2632	25/1 0/20 21	CESTAT/AHD/ESTT/21/2018/ 400	SANTOSH KUMAR TIWARI, AR	Complianc e report regarding mandatory use of MTNL/BS NL services	Admin istratio n Sectio n			
2633	25/1 0/20 21	NIL	BHANU MEHTA	Leave application of Bhanu Mehta	Admin istratio n Sectio n			
2634	25/1 0/20 21	NIL	SANDEEP CHOPRA, UDC	Reg. leave	Admin istratio n Sectio n			
2635	25/1 0/20 21	NIL	MUKESH GUPTA, DR	Casual Leave for 26-10-21	Admin istratio n Sectio n			
2636	25/1 0/20 21	CESTAT/AHD/PER/70/2018/4 02	SANTOSH KUMAR TIWARI, AR	Forwardin g of application to the post of DR IIT Kanpur	Admin istratio n Sectio n			
2637	25/1 0/20 21	NIL	SPS TO HON PRESIDENT, CESTAT	Reg. payment of electricity Bills	CT Sectio n			
2638	25/1 0/20 21	F.NO. 6/17/WEEKLY- STATEMENT/CESTAT/CHD- 2020-II	DR, CESTAT, CHANDIGAR H	Weekly statement of the	DR(J)			

					matter for E-hearing				
2639/2021	25/10/2021	D.NO. 20031/2021/SEC-XVII-A	SUPREME COURT OF INDIA	Civil Appeal No. 5655 of 2021	DR(J)				
2640/2021	25/10/2021	NIL	DR, CENTRAL REGISTRY	Cause list for E-hearing of defect cases	PA				
2641/2021	26/10/2021	F.NO.A.50050/3/2014-AD.1C(CESTAT)	S BHOWMICK, UNDER SECRETARY TO GOI	Renewal of Lease agreement for CESTAT, Hyderabad	Administration Section				
2642/2021	26/10/2021	F.NO. CESTAT/MUM/ADMIN/OFFICE STRENGTH/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Filling of vacant posts at CESTAT, Mumbai	Administration Section				
2643/2021	26/10/2021	F.NO.A-19(1)/PERS.FILE/BS-AR/CHE/2021	MOHINDER SINGH,DR	Unavailed Joining time	Administration Section				
2644/2021	26/10/2021	F.NO. CESTAT/WZB/MUM/SERVICE VERIFICATION/2021	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Service Verification Certificate and CGEGIS contribution certificate	Account Section	Administration section			
2645/2021	26/10/2021	NIL	MTNL	Bill -reg.	Account Section				
2646/2021	26/10/2021	NIL	CHANDER KANTA, SPS	Reg. entitlement of office	CT Section				

				bag to SPS				
2647 /202 1	26/1 0/20 21	NIL	DR, SM APPEAL BRANCH	E-hearing Cause List of Mr. Anil Choudhary M(J)	PA to Regist rar			
2648 /202 1	26/1 0/20 21	NIL	SWAPNIL TIWARI, AR	Bench wise statement	PA			
2649 /202 1	26/1 0/20 21	NIL	TAXMANN	Library Book	Librar y			
2650 /202 1	27/1 0/20 21	F.NO. 23/ESTT/CESTAT/KOL/98/29 5	T.K.SARKAR, DR	Forwardin g of files for hearing on 28.10.2021 by Mr. P V Subba Rao,M(T)	DR(J)			
2651 /202 1	27/1 0/20 21	F.NO. 357(100/CEGAT/2000- ADMN.	MUKESH GUPTA, DR	Order dated 26.10.2021	Admin istratio n Sectio n			
2652 /202 1	27/1 0/20 21	F.NO. 33/CESTAT/BANG/OSP	CESTAT, BANGALORE	Pre noting page No. 1,5&6/202 1	Admin istratio n Sectio n			
2653 /202 1	27/1 0/20 21	NIL	ARPIT JAIN,MTS	CL on 22.10.2021	Admin istratio n Sectio n			
2654 /202 1	27/1 0/20 21	F.NO. 6/8/CESTAT/RENT FILE/CHD-2020	KRIPA SHANKAR, DR, CHANDIGAR H	Draft of lease agreement for this premise, CESTAT, chandigarh	Admin istratio n Sectio n			

2655 /202 1	27/1 0/20 21	F.NO. A-19(1)PERS FILE/BS- AR/CHE/2021	MOHINDER SINGH,DR	Intimation reg applying for the post of Central labour service	Admin istratio n Sectio n			
2656 /202 1	27/1 0/20 21	NIL	C J MATHEW M(T)	CL on 18.10.2021	Admin istratio n Sectio n			
2657 /202 1	27/1 0/20 21	NIL	ARCHANA, STENO-II	Applicatio n for leave	Admin istratio n Sectio n			
2658 /202 1	27/1 0/20 21	F.NO. CESTAT/MUM/ADMN/OA.N O. 724/2019	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Reg. OA. No. 724 of 219	Admin istratio n Sectio n	Chack o		
2659 /202 1	27/1 0/20 21	F.NO. CESTAT/ADMIN/MUM/JUBI LIANT/2008	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwardng letter of Roopjyot Engineerin g Pvt. Ltd on renewal of lease agreement	Admin istratio n Sectio n	Chack o Johnso n		
2660 /202 1	27/1 0/20 21	NIL	DR, CESTAT, KOLKATA	Service verificatio n Report	Admin istratio n Sectio n			
2661 /202 1	27/1 0/20 21	NIL	DALIP SINGH PAL, HEAD CLERK	Request for retention of Govt. quarter	Admin istratio n Sectio n			
2662 /202 1	27/1 0/20 21	NIL	SUDHAKAR AN. A, SPS TP M(T)	Leave in r/o Sh C J Mathew M(T) reg.	Admin istratio n Sectio			

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2663 /202 1	27/1 0/20 21	NIL	RACHNA GUPTA, M(J)	Intimation of immovable property under rule 18(2) of CCS conduct rules	Admin istratio n Sectio n			
2664 /202 1	27/1 0/20 21	F.NO. CESTAT/ADMIN/MUM/EST ATE MANAGER/2006	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	An enquiry cum expression of Interest for rental office space in Air India Building	Admin istratio n Sectio n			
2665 /202 1	27/1 0/20 21	F.NO. PF/CESTAT/MUM/ADMN/HP /611	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Request for extension of leave of Mrs. Harshita pandey, AR	Admin istratio n Sectio n			
2666 /202 1	27/1 0/20 21	D.NO. 16822/2017/SEC-XVII- A	AR, SUPREME COURT OF INDIA	Civil appeal no 11090- 11092 of 2017	DR(J)			
2667 /202 1	27/1 0/20 21	C. NO. ICD/TKD/IMPORT/604/2015	DINESH KUMAR GUPTA, COMMISSIO NERR OF CUSTOMS (APPEALS)	Clarificatio n sought in the matter of Saraswati Knitwear pvt. ltd. Vs. CC	DR(J)			
2668 /202 1	27/1 0/20 21	F.NO. CESTAT/AHD/L.B./02/2014/4 03	SANTOSH KUMAR TIWARI, AR	Larger Bench matter in Appeal	PA to Regist rar			

					No. E/12738/2018				
2669 /2021	27/1 0/20 21	NIL	DR/AR, CENTRAL REGISTRY	Supplemen tary E- hearing cause list	PA				
2670 /2021	27/1 0/20 21	NIL	SWAPNIL TIWARI, AR	Office Order dtd 26/10/2021	PA				
2671 /2021	28/1 0/20 21	F. NO. 30(33)/DR- MTS/CESTAT/ADMN.2015- PART-II	MUKESH GUPTA, DEPUTY REGISTRAR	Memorand um	Admin istratio n Sectio n				
2672 /2021	28/1 0/20 21	NIL	SHRADDHA MISHRA, STENO GR. III	Non payment certificate of diwali bonus	Accou nt Sectio n				
2673 /2021	28/1 0/20 21	NIL	DOROTHY JOSEPH, STENO GR. I	Graduation Degree regarding	Admin istratio n Sectio n				
2674 /2021	28/1 0/20 21	NIL	BHAVNA SINGH, UDC	Initmation for exam	Admin istratio n Sectio n				
2675 /2021	28/1 0/20 21	NIL	SUNIL KUMAR, LDC	Surrender of CGHS Card	CT Sectio n				
2676 /2021	28/1 0/20 21	F. NO. A- 28(1)/CESTAT/ACR/2006- VOL-II	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwardin g APAR	Admin istratio n Sectio n				
2677 /2021	28/1 0/20 21	F. NO. D- 6(1)/LB/CESTAT/CHE/2019	MOHINDER SINGH, DR,CESTAT, CHENNAI	Referece to Larger Bench	PA to Regist rar				
2678	28/1	F. NO. A-19(1)PERS FILE/BS-	MOHINDER	Intimation	Admin				

2021	0/2021	AR/CHE/2021	SINGH, DR, CESTAT, CHENNAI	regarding applying for the post of Central Labour Service (Group A)	Administration Section			
2679/2021	28/10/2021	FILE NO. 7/3/KS-DR/CESTAT-CHD/ADMN-2021	DR,CESTAT, CHANDIGARH	Forwarding of application for the post of Deputy Registrar on Deputation /Absorption basis in the Appellate Tribunal for Electricity of Sh. Kripa Shanker, DR	Administration Section			
2680/2021	28/10/2021	F. NO. 6/8/CESTAT/RENT FILE/CHD-2020	KRIPA SHANKAR, DR, CHANDIGARH	Draft of Lease Agreement for this premise CESTAT, Chandigarh	Administration Section			
2681/2021	28/10/2021	F. NO. PF/CESTAT/MUM/ADMN/D KG	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Service Verification Certificate & CGEIS Contribution Certificate of the Honble Members	Administration Section			

2682 /202 1	28/1 0/20 21	C.NO.IV(16)REVIEW/GST/D ELHI- SOUGH/CESTAT/SATKAR/4 82/2021-22/8444	KUMAR SATYAM, GST, SOUTH DELHI	Supply of certified copy of CESTAT F.O.No. 51754- 51755/202 1 in the case of Satkar Logistics	DR(J)			
2683 /202 1	28/1 0/20 21	NIL	AR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Cause list for e- hearing of defect cases	PA			
2684 /202 1	29/1 0/20 21	D.NO. 36582/2008/XVI/XIII	AR, SUPREME COURT OF INDIA	Civil Appeal No.4184 of 2009	DR(J)			
2685 /202 1	29/1 0/20 21	NIL	ANIL CHOUDHAR Y MEMBER (J)	Clarificatio n with regard to medical claim filed on 7.9.21 for Rs. 3036 in respect of the treatment taken at Artemis Hospital, Gurgaon in an emergent case on 21.06.21	Admin istratio n Sectio n			
2686 /202 1	29/1 0/20 21	NIL	DHARMEND ER, MTS	Service Book regarding	Admin istratio n Sectio n			

2687 /202 1	29/1 0/20 21	NIL	SANGEETA MALHOTRA	Leave application	Admin istratio n Sectio n			
2688 /202 1	29/1 0/20 21	NIL	REKHA SHEKHAWA T, STENO-I	Correction in the uploaded Appeal	PA to Regist rar			
2689 /202 1	29/1 0/20 21	NIL	PARMOD KUMAR, STENO. GR. I	Correction in the daily order sheet uploaded	PA to Regist rar			
2690 /202 1	29/1 0/20 21	NIL	SINGLE MEMBER APPEAL BRANCH	E-hearing causelist	PA			
2691 /202 1	29/1 0/20 21	F. NO. CESTAT/MUM/ADMIN/OA NO. 724/2019	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwardin g of the affidavit in rejoinder of applicant in the application in OA No. 724 of 2019 in the matter of Dr. S. K. Pati vs. UoI & Ors.	Admin istratio n Sectio n			
2692 /202 1	29/1 0/20 21	F. NO. CESTAT/MUMBAI/ADMN/A MA/2019	ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI	Forwardin g of medical reimburse ment claim of Sh. C.S.Ganvir , HC, CESTAT, Mumbai for approval	Admin istratio n Sectio n			

				and financial sanction please				
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